

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:5540  
ANSWERED ON:28.04.2015  
DIESEL VEHICLES  
Senthilnathan Shri PR.

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

(a) whether the Government has any proposal to restrict the entry diesel vehicles in the Capital's busy markets to bring down air pollution; and

(b) if so, the details and present status thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The Ministry of Environment and Forests and Climate Change has not proposed any proposal to restrict the entry of diesel vehicles in the Capital's busy markets to bring down air pollution in Delhi. However, the Hon'ble National Green Tribunal (NGT) vide its order dated 7th April, 2015 in the matter of "Vardhaman Kaushik V/s Union of India" has ordered for phasing out of the 10 year old diesel vehicles in the National Capital Region. The order is to be implemented by the Ministry of Road Transport and Highways and National Capital Territory of Delhi, including adjoining States.